

**MEGHALAYA LEGISLATIVE ASSEMBLY**  
**BUDGET SESSION**  
**(BULLETIN)**  
**MONDAY, THE 21<sup>ST</sup> MARCH, 2011.**

The House met at 10.00 a.m. with the Hon'ble Speaker in the Chair, and transacted business till 1:05 P.M. The day was allotted for transaction of Government Business.

**1. Questions:**

Starred Questions No.117 to No. 123 were taken up and disposed off.

2. After Question Hour, Shri Conrad K. Sangma, Leader of Opposition, informed the House that he has written to the Hon'ble Speaker and Chief Minister for formation of a House Committee on the issues of illegal collection taking place in different National Highways in the State, setting up of integrated check gates, and road conditions of National Highways. He said that this is as per assurance given by the Chief Minister in the House on 15.03.2011.

Dr. Mukul Sangma, Chief Minister agreed for constitution of the House Committee comprising of Members from both sides of the House. Therefore, he requested the Hon'ble Speaker to constitute the Committee.

The Hon'ble Speaker said that he will convene a meeting with the Chief Minister and Leader of Opposition, after the House rises today to discuss on the matter.

**3. Voting on Supplementary Demands:**

Demand Nos. 18 to 36 were taken up and disposed off.

4. **Dr. Mukul Sangma, Chief Minister in-charge Finance**, introduced the Meghalaya Appropriation (NO.I) Bill, 2011. The Bill was taken up for consideration and passed by the House.

5. **Dr. Mukul Sangma, Chief Minister in-charge Finance**, presented the Budget Estimates for 2011-2012.

6. **Shri Rowell Lyngdoh, Deputy Chief Minister, in-charge Parliamentary Affairs** introduced the Legislative Assembly of Meghalaya (Member's Pension) (Amendment) Bill, 2011.

7. **Dr. Mukul Sangma, Chief Minister in-charge Legal Metrology** laid the Notification NO. WM(G)32/2010/24 relating to the Draft Meghalaya Legal metrology (Enforcement) Rules, 2011.

**8. ADJOURNMENT:**

As there was no more Business to be transacted for the day, the House was adjourned till 10 a.m. on Tuesday, the 22<sup>nd</sup> March, 2011.

**Dated Shillong,**  
**The 21<sup>st</sup> March, 2011.**

**H. Myllemngap**  
**Secretary,**  
**Meghalaya Legislative Assembly.**